इंडियन बैंक Indian Bank

एसीओई विभाग, प्रधान कार्यालय, चेन्नै

इंडियन बैंक, जोकि सार्वजनिक क्षेत्र का एक अग्रणी बैंक है, ने इंटरप्राइज डेटा लेक के कार्यान्वयन की दिशा में गैप एनालिसिस एवं कार्यनीति दस्तावेज के निर्माण हेतु कंसल्टेंट की नियुक्ति के लिये आरएफपी जारी किया है।

विवरण के लिए इच्छुक पार्टियां बैंक की वेबसाइट **https://www.indianbank.in/tenders** एवं जीएम पोर्टल देखें।

एव्रो इंडिया लिमिटेड

AVRO FURNITURE

सीआईएन: L25200UP1996PLC101013

पता: ए-7/36-39, साउथ ऑफ जी.टी रोड इंडस्ट्रियल एरिया, इलेक्ट्रोस्टील कास्टिंग कंपाउंड, गाजियाबाद-201009, उत्तर प्रदेश,

वेबसाइट: www.avrofurniture.com, **ईमेल:** info@avrofurniture.com, **फोन:** 0120-4376091

30 सितंबर, 2023 को समाप्त तिमाही और छमाही के लिए अलेखापरीक्षित अनऑडिटेड वित्तीय परिणाम का विवरण

(रू लाखों में)

क्रम सं.	विवरण	स्टैंडएलोन					
		समाप्त तिमाही			समाप्त छमाही		समाप्त वर्ष
		30/09/2023	30/06/2023	30/09/2022	30/09/2023	30/09/2022	31/03/2023
		अलेखपरीक्षित	अलेखपरीक्षित	अलेखपरीक्षित	अलेखपरीक्षित	अलेखपरीक्षित	लेखपरीक्षित
1	परिचालनों से कुल आय	1,896.81	2,270.90	2,147.52	4,167.71	4,172.08	8,001.30
2	अवधि के लिए शुद्ध लाभ/(हानि) (कर, विशिष्ट एवं अथवा असाधारण मदों से पूर्व)	136.78	147.07	145.61	283.85	303.64	582.80
3	कर से पूर्व अवधि के लिए शुद्ध लाभ/(हानि) (विशिष्ट एवं अथवा असाधारण मदों से बाद)	136.78	147.07	145.61	283.85	303.64	582.80
4	कर से बाद अवधि के लिए शुद्ध लाभ/(हानि) (विशिष्ट एवं अथवा असाधारण मदों से बाद)	102.13	101.48	105.38	203.61	209.44	415.12
5	अवधि हेतु कुल व्यापक आय (अवधि हेतु) (कर के बाद) लाभ/(हानि) एवं अन्य व्यापक आय (कर के बाद से शामिल)	101.90	101.70	105.48	203.60	210.01	415.58
6	इक्विटी शेयर पूंजी	1008.74	1008.74	1008.74	1008.74	1008.74	1008.74
7	आरक्षित (पुनर्मूल्यांकन आरक्षितों के अतिक्ति आरक्षित)						856.59
8	आय प्रति शेयर (रू 10/- प्रति का) (जारी तथा अवरूद्ध प्रचालनों के लिए) (वार्षिकीकृत नहीं)						
	क) मूल (रू):	1.01	1.01	1.05	2.02	2.08	4.12
	ख) तरल (रू):	1.01	1.01	1.05	2.02	2.08	4.12

टिप्पणी:

(1) उपरोक्त विवरण सेबी (लिस्टिंग दायित्व और प्रकटीकरण आवश्यकताएं) विनियमन 2015 के विनियमन 33 के अंतर्गत स्टॉक एक्सचेंज में दाखिल की गई तिमाही और छमाही वित्तीय परिणामों का संपूर्ण प्रारूप का स्तर है। 30 सितंबर, 2023 को समाप्त तिमाही और छमाही के लिए अलेखपरीक्षित स्टैंडएलोन वित्तीय परिणामों का सम्पूर्ण प्रारूप कंपनी की वेबसाइट www.avrofurniture.com और नेशनल स्टॉक एक्सचेंज ऑफ इंडिया लिमिटेड (www.nseindia.com) की वेबसाईट तथा बीएसई लिमिटेड (www.bseindia.com) पर उपलब्ध है।

(2) 30 सितंबर, 2023 को समाप्त तिमाही और छमाही के लिए उपर्युक्त अलेखपरीक्षित वित्तीय परिणामों की लेखापरीक्षा समिति द्वारा समीक्षा की गई है और निदेशक मंडल द्वारा 11 नवंबर, 2023 को आयोजित बैठक में अनुमोदित किया गया है। इन परिणामों को वैधानिक द्वारा सीमित समीक्षा के अधीन किया गया है जिन लेखापरीक्षकों ने अयोग्य राय व्यक्त की है।

एव्रो इंडिया लिमिटेड के लिए
हस्ता./–
निखिल अग्रवाल
(पूर्णकालिक निदेशक)
डीआईएन : 03599964

स्थान : गाजियाबाद
दिनांक : 14 नवंबर, 2023

बाम्पसल सिक्युरिटीज लिमिटेड

BAMPSL SECURITIES LIMITED

पंजीकृत कार्यालय– 100–ए, साइकिल बाजार, झंडेवालान एक्सटेंशन, नई दिल्ली–110055
वेबसाइटः www.bampslsecurities.co.in ईमेल आईडीः bampslsecurities@yahoo.co.in
टेलीफोन नंबरः –011–47523613, सीआईएन.–L65100DL1995PLC065028

30 सितम्बर, 2023 को समाप्त तिमाही/छमाही के अंकेक्षित वित्तीय परिणामों का सार

राशि (लाख में)

विवरण	समाप्त तिमाही			समाप्त छमाही		समाप्त वार्षिक
	30.09.2023	30.06.2023	30.09.2022	30.09.2023	30.09.2022	31.03.2023
	अनंकेक्षित	अनंकेक्षित	अनंकेक्षित	अनंकेक्षित	अनंकेक्षित	अंकेक्षित
परिचालनों से कुल आय	268.98	423.09	30.43	692.07	33.60	368.78
शुद्ध लाभ/(हानि) (कर अपवाद स्वरूप तथा/अथवा असाधारण सामग्री से पूर्व)	(1.82)	(7.39)	13.06	(9.21)	6.12	51.69
शुद्ध लाभ/(हानि) (कर अपवाद स्वरूप तथा/अथवा असाधारण सामग्री से पश्चात्)	(1.82)	(7.39)	13.06	(9.21)	6.12	51.69
शुद्ध लाभ/(हानि) कर पश्चात् (अपवाद स्वरूप तथा/अथवा असाधारण सामग्री से पश्चात्)	(1.82)	(5.84)	13.06	(7.66)	6.12	43.01
अवधि हेतु कुल योग गहन आय तथा अन्य गहन तथा पूर्ण आय (कर पश्चात्)	(1.82)	(5.84)	13.06	(7.66)	6.12	43.01
इक्विटी शेयर पूंजी	3,403.52	3,403.52	3,403.52	3,403.52	3,403.52	3,403.52
प्रतिशेयर आय (रुपये 10/– प्रत्येक)						
मूलभूत	(0.005)	(0.017)	0.038	(0.023)	0.018	0.126
द्रव	(0.005)	(0.017)	0.038	(0.023)	0.018	0.126

नोट–

1. उपरोक्त विवरण सेबी (सूचीयन दायित्व और प्रकटीकरण अपेक्षाएं) विनियमावली, 2015 ("सूचीकरण विनियमन") के विनियम 33 के तहत स्टॉक एक्सचेन्ज में प्रस्तुत किए गए विस्तृत वित्तीय परिणामों का सारांश है। वित्तीय परिणामों का संपूर्ण प्रारूप बीएसई की वेबसाइट www.bseindia.com और कम्पनी की वेबसाइट www.bampslsecurities.co.in पर भी उपल्ध है।
2. उपरोक्त वित्तीय परिणाम की लेखापरीक्षा समिति द्वारा समीक्षा की गई है और बाद में 14 नवम्बर, 2023 को आयोजित बोर्ड की बैठक में निदेशक मंडल द्वारा अनुमोदित किया गया है।
3. अनंकेक्षित परिणाम लेखापरीक्षकों की सीमित समीक्षा के अधीन हैं।
4. पूर्व अवधि के आंकड़ों को जहां भी आवश्यक समझा गया, पुनर्समूहित और/या पुनर्व्यवस्थित किया गया है।

बोर्ड की ओर से
हस्ता./–
भीष्म कुमार गुप्ता
प्रबंध संचालक
(डीआईएनः 00110915)

दिनांकः 14.11.2023
स्थानः नई दिल्ली

R R Financial Consultants Limited

CIN: L74899DL1986PLC023530
Regd Off:- 412-422, 4th Floor, Indraprakash Building, 21 Barakambha Road, New Delhi-110001
Phone:- 011-44441111 Email id:- cs@rrfcl.com Website:- www.rrfcl.com

Extract of Consolidated Un-audited Financial Results for the 2nd Quarter/ Half Year ended on 30th September, 2023

(₹ in lakhs)

Particulars	Consolidated					
	Quarter ended			Half Year ended		Year ended
	30.09.2023 (Unaudited)	30.06.2023 (Unaudited)	30.09.2022 (Unaudited)	30.09.2023 Unaudited	30.09.2022 Unaudited	31.03.2023 (Audited)
Total income from operations (net)	552.73	544.30	461.23	1097.03	967.51	1837.92
Net Profit / (Loss) for the period before Tax (Exceptional and/or Extraordinary items)	55.68	65.16	27.86	120.85	76.36	64.37
Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	55.68	65.16	27.86	120.85	76.36	64.37
Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	55.68	57.66	26.08	113.35	68.58	59.41
Total Comprehensive Income for the period [Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	49.91	53.13	21.14	103.05	62.14	52.03
Equity Share Capital	1,106.94	1,106.94	1,106.94	1,106.94	1,106.94	1,106.94
Reserves (excluding Revaluation Reserve) as shown in the unaudited Balance Sheet of the previous year	-	-	-	-	-	3513.86
Earnings Per Share (face value of ₹ 10/- each) (for continuing and discontinued operations)						
Basic	0.45	0.48	0.19	0.93	0.56	0.47
Diluted	0.45	0.48	0.19	0.93	0.56	0.47

Key Standalone Un-audited Financial information for the 2nd Quarter/ Half Year ended on 30th September, 2023

(₹ in lakhs)

Particulars	Standalone					
	Quarter ended			Half Year ended		Year ended
	30.09.2023 (Unaudited)	30.06.2023 (Unaudited)	30.09.2022 (Unaudited)	30.09.2023 Unaudited	30.09.2022 Unaudited	31.03.2023 (Audited)
Total income from operations (net)	17.29	32.37	17.38	49.66	36.88	77.61
Profit before tax	-1.52	1.83	0.76	0.31	1.17	1.76
Profit after tax	-1.52	1.53	0.46	0.01	0.77	0.13

Notes:

1. The above is an extract of the detailed format of 2nd Quarter/ Half year ended Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full formats of standalone/ consolidated financial results along with notes are available on the Stock Exchange website www.bseindia.com and on Company's website www.rrfcl.com.
2. The above results has been prepared in compliance with recognition and measurement principles of Companies (Indian Accounting Standards) Rules, 2015 (IND AS), as amended by the Companies (Indian Accounting Standards) (Amended Rules), 2016 prescribed under section 133 of Companies Act, 2013 and other recognized accounting practices and policies to the extent applicable.
3. The above results were reviewed and recommended by Audit Committee and approved by Board of Directors at their meeting held on 14.11.2023.
4. Previous period figures have been reclassified/ regrouped wherever considered necessary.

For and on behalf of the Board of
R R Financial Consultants Limited
Sd/-
Rajat Prasad
Managing Director
DIN: 00062612

Place: New Delhi
Date: 14th November, 2023

KOTHARI FERMENTATION AND BIOCHEM LIMITED

CIN: L72411DL1990PLC042502
Regd. Office: 16, Community Centre, First Floor, Saket, New Delhi-110017
Tel: 011-26850004, **E-mail:** info@kothariyeast.in, **Website:** www.kothariyeast.in

EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER & HALF YEAR ENDED 30th SEPTEMBER, 2023

(Rs. in Lakhs except EPS)

Sl. No.	Particulars	Quarter ended			Half year ended		Year ended
		30.09.2023 Un-audited	30.06.2023 Un-audited	30.09.2022 Un-audited	30.09.2023 Un-audited	30.09.2022 Un-audited	31.03.2023 Audited
1	Total income from operations	2,271.50	2,562.37	2,457.32	4,831.36	4,815.69	11,045.97
2	Net Profit for the period (before tax, exceptional and/or extraordinary items)	(353.88)	(271.05)	(173.47)	(624.94)	(137.09)	28.86
3	Net Profit for the period before tax (after exceptional and/or extraordinary items)	(353.88)	(271.05)	(173.47)	(624.94)	(137.09)	28.86
4	Net Profit for the period after tax (after exceptional and/or extraordinary items)	(346.78)	(269.16)	(171.67)	(615.95)	(146.14)	19.17
5	Total Comprehensive Income for the period [Comprising profit/(loss) for the period (after tax) and other comprehensive income (after tax)]	(344.76)	(267.13)	(172.22)	(611.89)	(147.22)	27.30
6	Equity Share Capital	1,500	1,500	1,500	1,500	1,500	1,500
7	Earnings Per Share (of Rs. 10/- each)						
	1. Basic :	(2.31)	(1.79)	(1.14)	(4.11)	(0.97)	0.13
	2. Diluted :	(2.31)	(1.79)	(1.14)	(4.11)	(0.97)	0.13

NOTE : The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (LODR) Regulations, 2015. The full format of the Quarterly Financial Results are available on Company's website (www.Kothariyeast.in) and the Stock Exchange websites of BSE (http://bseindia.com).

For and on behalf of Board
Sd/-
Pramod Kumar Kothari
Chairman & Managing Director

Place : New Delhi
Date : 14.11.2023

KAPIL RAJ FINANCE LIMITED

(CIN - L65929DL1985PLC022788)
Registered Office: 23, IInd FLOOR, North West Avenue, Club Road, West Punjab bagh, New Delhi - 110026
Admin Office: 204B, Platinum Mall, Jawahar Road, Ghatkopar (East), Mumbai - 400077
Tel. No: - 91-22-6127 5175, **Email:** - kapilrajfin@gmail.com, **Website:** - www.kapilrajfinanceltd.com.

Extract of Unaudited Financial Results for the quarter and half year ended 30th September, 2023 (Rs. In Lacs)

Sl. No.	Particulars	Quarter Ended			Six Months Ended		Year Ended
		30th Sep 2023 (Unaudited	30th June, 2023 (Unaudited)	30th Sep 2022 (Unaudited)	30th Sep 2023 (Unaudited)	30th Sep 2022 (Unaudited)	31st March,2023 (Audited)
1.	Total Income from Operations	0.00	0.00	0.00	4.76	0.00	59
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(1.75)	14.70	(1.53)	4.76	(3.54)	35.93
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(1.75)	14.70	(1.53)	4.76	(3.54)	35.93
4.	Net Profit / (Loss) for the period after tax(after Exceptional and/or Extraordinary items)	(1.75)	6.51	(1.53)	4.76	(3.54)	26.89
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	0.00	0.00	0,00	0.00	0.00	0.00
6.	Equity Share Capital	948.99	804	514.00	948.89	514.00	514
7.	Earnings Per Share (of Rs. /- each) (for continuing and discontinued operations) -						
1.	Basic:	0.00	0.01	0.00	0.00	0.00	0.5
2.	Diluted:	0.00	0.01	0.00	0.00	0.03	0.5

Note:

1. The Financial Results for the Quarter and half year ended 30.09.2023 were approved and adopted in the meeting of Board of Directors held on 13.11.2023
2. This statement has been prepared in accordance with the Company's (Indian Accounting Standards),Rules, 2015 (IND AS), prescribed under section 133 of the Companies Act, 2013 and the recognised accounting practices and policies to the extent applicable.
3. Segment reporting is not applicable as the company activity falls within a single buisness segment.
4. No Shareholder complaints/grievances has been received during the above referred quarter and no complaint/grievance are lying unresolved at the end of the Quarter ended on 30.09.23
5. The above results are available on the website of Bombay Stock Exchange at www.bseindia.com & on company website

For **Kapil Raj Finance Limited**
Sd/-
Santosh Rani
(Whole Time Director)

Place: Delhi
Date: 13.11.2023

पीएमसी फिनकॉर्प लिमिटेड

(सीआईएन : L27109UP1985PLC006998)
पंजीकृत कार्यालय : बी–10, वीआईपी कॉलोनी, सिविल लाइंस, रामपुर, उ.प्र.–244901
निगमित कार्यालय : 201 एवं 202, द्वितीय तल, रत्तां ज्योति भवन, 18, राजेंद्र प्लेस, नई दिल्ली–110008
दूरभाष : 011–47631025, 26, 27; ईमेल : compliances@pmcfincorp.com, वेबसाइट : www.pmcfincorp.com

30 सितंबर 2023 को समाप्त तिमाही एवं अर्द्धवर्ष के एकल अलेखापरीक्षित वित्तीय परिणामों का विवरण

(रु. लाख में)

विवरण	समाप्त तिमाही			समाप्त अर्द्धवर्ष		समाप्त वर्ष
	30.09.2023 अलेखापरीक्षित	30.06.2023 अलेखापरीक्षित	30.09.2022 अलेखापरीक्षित	30.09.2023 अलेखापरीक्षित	30.09.2022 अलेखापरीक्षित	31.03.2023 लेखापरीक्षित
परिचालन से कुल आय (निवल)	349.25	278.15	224.96	627.40	442.59	933.23
अवधि हेतु निवल लाभ/(हानि) (कर, आपवादिक एवं/अथवा असाधारण मदों से पूर्व)	271.57	184.10	-923.20	455.67	-847.57	-636.39
कर पूर्व अवधि हेतु निवल लाभ/(हानि) (आपवादिक एवं/अथवा असाधारण मदों के उपरांत)	271.57	184.10	-923.20	455.67	-847.57	-636.39
कर उपरांत अवधि हेतु निवल लाभ/(हानि) (आपवादिक एवं/अथवा असाधारण मदों के उपरांत)	271.57	184.10	-923.20	455.67	-847.57	-636.31
अवधि हेतु कुल व्यापक आय [लाभ/हानि तथा अन्य व्यापक आय से समाविष्ट]	388.30	262.86	-730.95	651.16	-551.57	-627.81
प्रदत्त समता अंश पूंजी (रु. 1/– प्रत्येक का अंकित मूल्य)	5340.61	5340.61	5340.61	5340.61	5340.61	5340.61
अन्य समतायें (पुनर्मूल्यांकन आरक्षितियां छोड़कर, पूर्ववर्ती वर्ष के तुलन–पत्र में निदर्शितानुसार)						4996.34
आय प्रति अंश (ईपीएस) (रु. 1/– प्रत्येक का) (परिचालनरत् एवं अपरिचालित परिचालनों हेतु						
मूलभूत :	0.07	0.05	-0.14	0.12	-0.10	-0.12
तरलीकृत :	0.07	0.05	-0.14	0.12	-0.10	-0.12

टिप्पणी :–

1. उपरोक्त विवरण, सेबी (सूचीकरण दायित्व एवं अन्य प्रकटीकरण आवश्यकताएं) विनियमावली 2015 के विनियम 33 के अंतर्गत स्टॉक एक्सचेंज के पास प्रस्तुत 30.09.2023 को समाप्त तिमाही एवं अर्द्धवर्ष के अलेखापरीक्षित वित्तीय परिणामों के विस्तृत प्रारूप का एक सारांश हैं। समाप्त तिमाही एवं अर्द्धवर्ष के वित्तीय परिणामों का पूर्ण प्रारूप, स्टॉक एक्सचेंज की वेबसाइट अर्थात् **(www.bseindia.com)** पर और कंपनी की वेबसाइट अर्थात् **(www.pmcfincorp.com)** पर उपलब्ध है। दिनांक 30.09.2023 को समाप्त तिमाही एवं अर्द्धवर्ष के विस्तृत अलेखापरीक्षित वित्तीय परिणामों की समीक्षा, लेखापरीक्षण समिति द्वारा की गई है तथा तत्पश्चात् निदेशक मंडल द्वारा 14–11–2023 को आयोजित अपनी संबंधित बैठक में इनका अनुमोदन किया गया। पूर्ववर्ती अवधि/वर्ष के आंकड़ों को वर्तमान वर्ष के वर्गीकरण के अनुरूप अभिपुष्ट करने हेतु, जहां–जहां अनिवार्य समझा गया है, वहां–वहां पुनर्समूहित/पुनः उल्लिखित किया गया है।

कृते पीएमसी फिनकॉर्प लिमिटेड
हस्ता./–राज कुमार मोदी
प्रबंध निदेशक
डीआईएन : 01274171

स्थान : नई दिल्ली
दिनांक : 14–11–2023

यूनिफिंज कैपिटल इंडिया लिमिटेड

(पूर्व में श्री वर्स्टेक्स लिमिटेड के नाम से जाना जाता था)
चावला हाउस, तीसरी मंजिल, 19, नेहरू प्लेस नई दिल्ली –110019
दूरभाष सं. : +91149953454; +91–7373737316

30 सितंबर, 2023 को समाप्त तिमाही के लिए अलेखापरीक्षित वित्तीय परिणामों का विवरण

(लाख रु. में)

क्रं. सं.	विवरणों	समाप्त तिमाही			समाप्त छमाही		समाप्त वर्ष
		30.09.2023 अलेखापरीक्षित	30.06.2023 अलेखापरीक्षित	30.09.2022 अलेखापरीक्षित	30.09.2023 अलेखापरीक्षित	30.09.2022 अलेखापरीक्षित	31.03.2023 लेखापरीक्षित
	आय						
1	परिचालनों से कुल आय	874.76	414.02	253.17	1,288.77	399.69	915.46
2	अवधि के लिए शुद्ध लाभ/(हानि) (कर से पहले, विशेष और ध्या असाधारण मदें)	95.51	(71.47)	62.23	24.04	54.55	(84.02)
3	अवधि के लिए शुद्ध लाभ/(हानि) (कर से पहले, विशेष और ध्या असाधारण मदें के बाद)	95.51	(71.47)	62.23	24.04	54.55	(84.02)
4	कर के बाद की अवधि के लिए शुद्धलाभ/(हानि)	69.26	(51.96)	40.12	17.30	33.61	(55.04)
5	वर्ष के लिए कुल व्यापक आय	69.26	(51.94)	40.12	17.30	33.61	(45.65)
6	भुगतान इक्विटी शेयर पूंजी (अंकित मूल्य रु. 10/– प्रत्येक)	314	314	314	314	314	314
7	आरक्षितों यानी पुनर्मूल्यांकन आरक्षितों को छोड़कर अन्य इक्विटी	183.59		211.37	183.59	211.37	165.72
8	प्रति शेयर आय (वार्षिक नहीं)						
	मूल (रु.में)	2.21	(1.65)	1.28	0.55	1.07	(1.75)
	डाइलूटेड (रु.में)	2.21	(1.65)	1.28	0.55	1.07	(1.75)

टिप्पणीः

1. कंपनी 31 जुलाई 2000 से पंजीकरण संख्या 14.00233 के साथ भारतीय रिजर्व बैंक (आरबीआई) के साथ पंजीकृत एक गैर–जमा स्वीकार करने वाली गैर–प्रणालीगत रूप से महत्वपूर्ण गैर–बैंकिंग वित्त कंपनी ('एनबीएफसी') है। कंपनी उपभोक्ता ऋण देने के कारोबार में लगी हुई है। कंपनी का व्यवसाय एक ही प्राथमिक खंड अर्थात 'वित्तीय सेवाएँ' के अंतर्गत आता है और इसलिए, एंड एएस 108 – "ऑपरेटिंग सेगमेंट" की प्रकटीकरण आवश्यकता लागू नहीं है।
2. वित्तीय परिणामों की समीक्षा लेखापरीक्षा समिति द्वारा की गई है और बाद में 13 नवंबर, 2023 को आयोजित बैठक में कंपनी के निदेशक मंडल द्वारा अनुमोदित किया गया है।
3. भारतीय प्रतिभूति विनिमय बोर्ड ('सेबी') (सूचीबद्धता दायित्व और प्रकटीकरण आवश्यकताएँ) विनियम, 2015 के विनियम 33 के अनुपालन में, 30 सितंबर, 2023 को समाप्त तिमाही और छमाही के लिए वित्तीय परिणामों की कंपनी के सांविधिक लेखा परीक्षकों द्वारा 'सीमित समीक्षा' की गई है।
4. अन्य इक्विटी में भारतीय रिज़र्व बैंक अधिनियम, 1934 की धारा 45–आईसी के अनुसार वैधानिक रिज़र्व शामिल है और आय को बरकरार रखा गया है।
5. सामाजिक सुरक्षा संहिता, 2020 के अधिनियमन पर होने वाले परिवर्तनों के प्रभाव का इसकी प्रभावी तिथि के बाद कंपनी द्वारा आकलन किया जाएगा और उसके तहत नियम अधिसूचित किए जाते हैं।

पिछली अवधि से संबंधित आंकड़ों को वर्तमान अवधि के आंकड़ों के साथ तुलनीय बनाने के लिए, जहां भी आवश्यक समझा गया, पुनर्व्यवस्थित/पुनः समूहित किया गया है।

बोर्ड के लिए और उसकी ओर से
यूनिफिंज कैपिटल इंडिया लिमिटेड
(पूर्व में श्री वर्स्टेक्स लिमिटेड के नाम से जाना जाता था)
पवन कुमार मित्तल,
निदेशक
डीआईएन : 00749265

दिनांकः 13.11.2023
स्थानः नई दिल्ली

इंटरनेशनल सिक्योरिटीज लिमिटेड

कॉर्पोरेट पहचान संख्याः L74899DL1993PLC053034
पंजीकृत कार्यालयः स्टेट्समैन हाउस, 148, बाराखंबा रोड, नई दिल्ली 110001 फोनः 011–42284301,
ई–मेलः info.isl1993@gmail.com, वेबसाइटः www.internationalsecuritiesltd.com

30 सितंबर, 2023 को समाप्त तिमाही और छमाही के लिए अलेखापरीक्षित वित्तीय परिणाम

{लाख रु. में}

	विवरणों	समाप्त तिमाही 30.09.2023 अलेखापरीक्षित	समाप्त छमाही 30.09.2023 अलेखापरीक्षित	समाप्त तिमाही 30.09.2022 अलेखापरीक्षित
1	परिचालनों से कुल आय	5.95	88.17	85.36
2	अवधि के लिए शुद्ध लाभ/(हानि) (कर से पहले, अपवादात्मक और/या असाधारण मदें)#	(30.12)	(25.80)	55.37
3	कर से पहले की अवधि के लिए शुद्ध लाभ/(हानि) (अपवादात्मक और/या असाधारण मदों के बाद)#	(30.12)	(25.80)	55.37
4	कर के बाद की अवधि के लिए शुद्ध लाभ/(हानि)(अपवादात्मक और/या असाधारण मदों के बाद)#	(30.12)	(25.80)	55.37
5	अवधि के लिए कुल व्यापक आय [अवधि (कर के बाद) के लिए संयुक्त लाभ/(हानि) और अन्य व्यापक आय (कर के बाद) ##	(30.12)	(25.80)	55.37
6	इक्विटी शेयर पूंजी (अंकित मूल्य रु. 10 प्रति इक्विटी शेयर)	300.00	300.00	300.00
7	पिछले वर्ष के लेखापरीक्षित तुलनपत्र में निर्दिष्टानुसार आरक्षितों (पुनर्मूल्यांकन रिजर्व को छोड़कर)	167.65	167.65	442.39
8	प्रति शेयर आय (रु. में) (अंकित मूल्य रु. 10 प्रति का) (चालू परिचालन के लिए) (समाप्त वर्ष को छोड़कर वार्षिक नहीं)			
	(क) मूल	(1.00)	(0.86)	1.84
	(ख) डाइलूटड	(1.00)	(0.86)	1.84

टिप्पणीः 1. 30 सितंबर, 2023 को समाप्त तिमाही और छह महीनों के उपरोक्त वित्तीय परिणामों की लेखापरीक्षा समिति द्वारा समीक्षा एवं अनुशंसा की गई है और 14 नवंबर, 2023 को आयोजित अपनी संबंधित बैठक में निदेशक मंडल द्वारा अनुमोदित और रिकॉर्ड पर लिया गया है और कंपनी के वैधानिक लेखा परीक्षकों ने उक्त परिणामों की सीमित समीक्षा की है।

2. उपरोक्त विवरण सेबी (सूचीबद्धता दायित्व और प्रकटीकरण आवश्यकताएँ) विनियम, 2015 के विनियमन 33 के तहत स्टॉक एक्सचेंज में दायर किए गए त्रैमासिक वित्तीय परिणामों के विस्तृत प्रारूप का एक उद्धरण है। कंपनी के त्रैमासिक वित्तीय परिणामों का पूर्ण प्रारूप कंपनी की वेबसाइट पर उपलब्ध है और 14 नवंबर, 2023 को मेट्रोपॉलिटन स्टॉक एक्सचेंज को भी भेज दी गई है।

3. कंपनी के पास उपरोक्त अवधि के लिए रिपोर्ट करने के लिए कोई अपवादात्मक और असाधारण वस्तु नहीं है।

इंटरनेशनल सिक्योरिटीज लिमिटेड के
निदेशक मंडल के आदेश से
हस्ता /–
राजीव कुमार गुप्ता
पूर्णकालिक निदेशक
डीआईएन :00039399

स्थानः नई दिल्ली
दिनांकः 14/11/2023

अनुसूची I
प्रारूप ए
सार्वजनिक घोषणा

(भारतीय दिवाला और ऋण शोध अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया) विनियमन, 2017 के विनियम 14 के अधीन)

कंसोल ईकॉमर्स सर्विसेज प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ

1.	**कॉर्पोरेट व्यक्ति का नाम**	**कंसोल ईकॉमर्स सर्विसेज प्राइवेट लिमिटेड**
2.	कॉर्पोरेट व्यक्ति के निगमन की तिथि	13 अक्टूबर, 2021
3.	प्राधिकरण जिसके अधीन कॉर्पोरेट व्यक्ति निगमित/पंजीकृत है	कारपोरेट कार्य मंत्रालय, रजिस्ट्रार ऑफ कम्पनीज–दिल्ली
4.	कॉर्पोरेट पहचान संख्या/सीमित देयता पहचान कॉर्पोरेट लोगों की संख्या	U51909DL2021PTC388270
5.	कॉर्पोरेट व्यक्ति के रजिस्ट्रीकृत कार्यालय और प्रधान कार्यालय (यदि कोई हो तो) का पता	मकान नंबर 49 पहली मंजिल, पॉकेट 11 सैक्टर 5, रोहिणी उत्तर पश्चिम दिल्ली–110085 भारत
6.	कॉर्पोरेट व्यक्ति का परिसमापन प्रारंभ होने की तिथि	**11 नवंबर 2023**
7.	परिसमापक का नाम, पता, ई–मेल पता, दूरभाष संख्या तथा पंजीकरण संख्या	**विघ्नेश्वर भट्ट** **आईबीबीआई के साथ पंजीकृत पता और संबंधित पता:** नंबर 202, ए ब्लॉक श्री लक्ष्मी निवास अपार्टमेंट, विल्सन गार्डन 13वां क्रॉस, विल्सन मैनर अपार्टमेंट के पास, बैंगलोर, कर्नाटक–560027 **ईमेल :** bhatvighnesh@gmail.com **फोन :** +919590252851 | **सदस्यता संख्या:** IP-N01190 **पंजी. सं:** IBBI/IPA-002/IP-N01190/2021-2022/13985
8.	दावे जमा करने की अन्तिम तिथि	**11 दिसंबर 2023**

एतद्वारा सूचना दी जाती है कि **कंसोल ईकॉमर्स सर्विसेज प्राइवेट लिमिटेड** ने **11 नवंबर 2023** (कंपनी) को स्वैच्छिक परिसमापन आरम्भ किया है।

कंसोल ईकॉमर्स सर्विसेज प्राइवेट लिमिटेड के हितधारकों को एतद्वारा मद 7 के सम्मुख उल्लिखित पते पर परिसमापक के पास **11 दिसंबर 2023** को या इससे पूर्व अपने दावों के प्रमाण जमा करने के लिए कहा जाता है।

वित्तीय लेनदार केवल इलेक्ट्रॉनिक माध्यमों से ही अपने दावों के प्रमाण जमा करेंगे। अन्य सभी पक्षकार अपने दावों के प्रमाण व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक साधनों द्वारा जमा कर सकते हैं।

दावे के फर्जी अथवा भ्रामक प्रमाण की प्रस्तुति दंडनीय होगी।

हस्ता/–
विघ्नेश्वर भट्ट, दिवाला प्रोफेशनल
पंजीकरण सं.: IBBI/IPA-002/IP-N01190/2021-2022/13985

तिथि : 11 नवंबर 2023
स्थान : बेंगलुरु

सार्वजनिक घोषणा

ओवरनाइट एक्सप्रेस लिमिटेड (परिसमापन में), समझौते या व्यवस्था की योजना की अभिरुचि की अभिव्यक्ति का आमंत्रण, कंपनी अधिनियम, 2013 की धारा 230 के अनुसार प्रस्तुत करने के लिए

ओवरनाइट एक्सप्रेस लिमिटेड (कॉर्पोरेट देनदार) वर्तमान में दिवाला और दिवालियापन संहिता, 2016 ("कोड") के प्रावधानों के अनुसार परिसमापन कार्यवाही से गुजर रहा है और माननीय राष्ट्रीय कंपनी कानून न्यायाधिकरण, पीठ –2, नई दिल्ली के दिनांक 18.09.2023 के आदेश के अनुसार अधोहस्ताक्षरी को इसके परिसमापक के रूप में नियुक्त किया गया है।

कंपनी अधिनियम, 2013 की धारा 230 के तहत समझौता या व्यवस्था की योजना प्रस्तुत करने के लिए इच्छुक प्रस्तावक (प्रस्तावकों) से अभिरुचि की अभिव्यक्ति के लिए प्रस्ताव आमंत्रित करने के लिए नोटिस दिया जाता है।

संबंधित विवरण

1.	कार्पोरेट देनदार का नाम	**ओवरनाइट एक्सप्रेस लिमिटेड**
2.	कार्पोरेट देनदार के निगमन की तिथि	27 नवंबर, 1986
3.	प्राधिकरण जिसके अधीन कार्पोरेट देनदार निगमित/पंजीकृत है	रजिस्ट्रार ऑफ कम्पनीज–नई दिल्ली कंपनी अधिनियम 1956 के अंतर्गत
4.	कार्पोरेट देनदार की कार्पोरेट पहचान संख्या/सीमित दायित्व पहचान संख्या	U64120DL1986PTC026209
5.	कार्पोरेट देनदार के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई) का पता	ओवरनाइट हाउस, 11099–सी, ईस्ट पार्क रोड, करोल बाग, नई दिल्ली – 110005
6.	कार्पोरेट देनदार के संबंध में ऋण शोध अक्षमता आरंभन तिथि	**18 सितंबर, 2023**
7.	समझौता या व्यवस्था की योजना प्रस्तुत करने के लिए अभिरुचि की अभिव्यक्ति (ईओआई) के आमंत्रण की तिथि	**14 अक्टूबर, 2023**
8.	ईओआई प्राप्त करने की अंतिम तिथि	**22 नवंबर, 2023**
9.	समझौता या व्यवस्था हेतु योजना प्रस्तुत करने की अंतिम तिथि	**22 दिसंबर, 2023**
10.	परिसमापक का नाम, पंजीकरण संख्या और पता	**तरुण जैन** पंजी. सं.:IBBI/IPA-002/IP-N00187/2017-18/10504 **पता:** 1001, विक्रांत टावर, राजेंद्र प्लेस, नई दिल्ली–110008
11.	पत्राचार पता/संपर्क विवरण	**पता:** 1001, विक्रांत टावर, राजेंद्र प्लेस, नई दिल्ली–110008 **ईमेल:** info@jainandpartners.com **पत्राचार ईमेल:** cirp.overnite@gmail.com

कृपया ध्यान दें:

1. परिसमापक बिना कोई कारण बताए और बिना किसी दायित्व के इस विज्ञापन और प्रक्रिया दस्तावेज़ की शर्तों को रद्द या संशोधित करने का अधिकार सुरक्षित रखता है।
2. परिसमापक धारा 230 के तहत योजना प्रस्तुत करने के निमंत्रण को वापस लेने और/या किसी भी स्तर पर उसके किसी भी हिस्से को बदलने या बदलने का अधिकार सुरक्षित रखता है, अगर यह किसी भी स्तर पर आवश्यक हो।
3. समझौता या व्यवस्था की योजना, यदि प्रस्तावित है, तो आवेदक द्वारा "जहां है", "जो है", "जिस रूप में है" और "उपचार रहित" आधार पर बनाया जाएगा।
4. परिसमापक कंपनी के लिए कोई प्रतिनिधित्व या वारंटी प्रदान नहीं करेगा।
5. यह एक प्रस्ताव दस्तावेज नहीं है और बिना किसी प्रतिबद्धता के जारी किया जा रहा है।

(तरुण जैन)
पंजीकरण सं.:IBBI/IPA-002/IP-N00187/2017-18/10504
ईमेल:info@jainandpartners.com/cirp.overnite@gmail.com

दिनांक:14.11.2023
स्थान: नई दिल्ली

ई–नीलामी बिक्री सूचना

जोट इंपेक्स प्राइवेट लिमिटेड (परिसमापन में)
रजि. कार्यालयः 1/204, भूतल, सदर बाजार, दिल्ली कैंट, नई दिल्ली–110010 भारत
परिसमापकः श्री अखिलेश कुमार गुप्ता
परिसमापक पताः एलजीएफ, ए–16/9, वसंत विहार, नई दिल्ली–110057
ईमेलः JIPL.IRP@LLCA.NET; संपर्क नंबर– 9810077370
ई–नीलामीः दिवाला और दिवालियापन संहिता, 2016 के तहत परिसंपत्तियों की बिक्री
नीलामी की तिथि और समयः 15 दिसम्बर 2023 पूर्वाह्न 11.00 बजे से अपराह्न 1.00 बजे तक
(प्रत्येक 5 मिनट के असीमित विस्तार के साथ)

आदेश तिथि 20.12.2019 के माध्यम से माननीय राष्ट्रीय कंपनी विधि अधिकरण, प्रधान पीठ-II, नई दिल्ली द्वारा नियुक्त परिसमापक द्वारा जोट इंपेक्स प्राइवेट लिमिटेड के परिसमापक के कब्जे में **जोट इंपेक्स प्राइवेट लिमिटेड** (परिसमापन में) के स्वामित्व की परिसंपत्तियों की बिक्री। अधोहस्ताक्षरी द्वारा यह बिक्री ई–नीलामी प्लेटफार्म **https://ncltauction.auctiontiger.net.** द्वारा की जाएगी।

लॉट	संपत्ति विवरण	आरक्षित मूल्य (रू. में)	ईएमडी (रू. में)	वृद्धिशील मूल्य (रू. में)
1	संपत्ति संख्या डीपीटी 632, छठी मंजिल, प्लॉट 79 और 80, डीएलएफ प्राइम टॉवर, ओखला फेज–1, नई दिल्ली–110020 (1 कवर्ड पार्किंग के साथ) (मापक्षेत्र – 801 वर्गफुट)	67,50,000	6,75,000	25,000
2	संपत्ति संख्या डीपीटी 633, छठी मंजिल, प्लॉट 79 और 80, डीएलएफ प्राइम टॉवर, ओखला फेज–1, नई दिल्ली–110020 (1 कवर्ड पार्किंग के साथ) (मापक्षेत्र –759 वर्गफुट)	63,90,000	6,39,000	25,000

प्रासंगिक तिथियां:

क्र.सं.	नीलामी प्रक्रिया	तिथियाँ
1	नीलामी की सार्वजनिक घोषणा और ई–नीलामी प्रक्रिया दस्तावेज वेबसाइट पर उपलब्ध कराया गया	15 नवम्बर, 2023
2	नीलामी में भाग लेने के लिए आवेदन जमा करने की अंतिम तिथि और संभावित बोलीदाता द्वारा पात्रता दस्तावेज	29 नवम्बर, 2023
3	योग्य बोलीदाताओं के नाम की घोषणा	04 दिसम्बर, 2023
4	संपत्ति का निरीक्षण और उचित परिश्रम के लिए परामर्श (पर या उससे पहले)	11 दिसम्बर, 2023
5	योग्य बोलीदाताओं द्वारा बयाना जमा (ईएमडी) जमा करना (पर या उससे पहले)	12 दिसम्बर, 2023
6	नीलामी की तिथि	15 दिसम्बर, 2023

ई–नीलामी के नियम और शर्तें इस प्रकार हैं:

1. ई–नीलामी स्वीकृत सेवा प्रदाता मैसर्स ई–प्रोक्योरमेंट टेक्नोलॉजीज लिमिटेड (नीलामी टाइगर) के माध्यम से 'जैसा है जहां है', 'जैसा है जो है' और 'जो कुछ भी है के आधार पर' आयोजित की जाएगी।
2. बोली लगाने वाले आरक्षित मूल्य से कम मूल्य पर बोली नहीं लगा सकते।
3. बोली जमा करने से पहले संपत्ति और विशिष्टताओं के बारे में खुद को संतुष्ट करने की जिम्मेदारी बोलीदाताओं की होगी। नीलामी के लिए रखी गई संपत्तियों से संबंधित किसी भी चर्चा और/या निरीक्षण की अनुमति 05 दिसम्बर 2023 से 11 दिसम्बर, 2023 के बीच केवल पूर्व नियुक्ति के साथ दी जाएगी। इच्छुक बोलीदाताओं को सलाह दी जाती है कि वे संपत्ति पर भार के संबंध में अपनी स्वतंत्र पूछताछ करें, वैधानिक देनदारियां, संपत्ति कर का बकाया, कोई अन्य बकाया राशि नीलाम की जा रही संपत्तियों के संबंध में आदि।
4. संपूर्ण ई–नीलामी प्रक्रिया दस्तावेज जिसमें संपत्तियों का विवरण, ऑनलाइन ई–नीलामी बोली प्रपत्र, घोषणा और अंडरटेकिंग फॉर्म, ऑनलाइन नीलामी बिक्री के सामान्य नियम और शर्तें वेबसाइट **https://ncltauction.auctiontiger.net** पर उपलब्ध हैं। सम्पर्कः श्री प्रवीण कुमार थेवर +91–9722778828/079 6813 6855/851; ईमेलः praveen.thevar@auctiontiger.net, nclt@auctiontiger.net
5. परिसमापक के पास बिना कोई कारण बताए किसी भी या सभी प्रस्तावों को स्वीकार या अस्वीकार करने या ई–नीलामी को स्थगित/स्थगित/रद्द करने या किसी भी संपत्ति या उसके हिस्से को किसी भी स्तर पर नीलामी की प्रक्रिया से वापस लेने का पूर्ण अधिकार है।
6. आईबीसी 2016 की धारा 35 के खंड (एफ) के प्रावधान के अनुसार, इच्छुक बोलीदाता बोली जमा करने के लिए पात्र नहीं होगा यदि वह आईबीसी 2016 की धारा 29ए (समय–समय पर संशोधित) में निर्धारित पात्रता मानदंडों को पूरा करने में विफल रहता है।

श्री अखिलेश कुमार गुप्ता
परिसमापक
IBBI/IPA-001/ IP-P00780/2017-2018/11353

दिनांकः नवम्बर 14, 2023
स्थानः नई दिल्ली

HDB FINANCIAL SERVICES

Regd. Office: "Radhika", 2nd Floor, Law Garden Road, Navrangpura, Ahmedabd-380009 **Branch Office:** Khasra No 47,behind Ox-ford School - Vikaspuri-delhi 110018 **DEMAND NOTICE UNDER SECTION 13(2) OF THE SARFAESI ACT,2002**

You The Below Mentioned Borrowers, Co-borrowers And Guarantors Have Availed Loan(s)/ Financial Facility(IES) From HDB Financial Services Limited By Mortgaging Your Immovable Properties (securities) And Defaulted In Repayment Of The Same. Consequent To Your Defaults Your Loan Was Classified As Non-performing Asset. Subsequetly, The Company Has Issued Demand Notice Under Section 13(2) Of The Securitization And Reconstruction Of Financial Asset And Enforcement Of Security Interest Act, 2002 (the Act), The Contents Of Which Are Being Published Herewith As Per Section 13(2) Of The Act Read With Rule 3(1) Of The Security Interest (enforcament) Rules, 2002 As And By Way Of Alternate Service Upon You. Details Of The Borrowers, Co-borrowers, Loan Account No., Loan Amount, Demand Notice Under Section 13(2) Date, Amount Claimed In The Notice, Npa Date And Securities Are Given As Under:

Name Of The Borrower & Co-Borrowers: Sunil Yadav - Wz 38 First Floor Jwalaheri Market Paschim Vihar Delhi-110063 Delhi - Sanjay Yadav - Wz 38 First Floor Jwalaheri Market Paschim Vihar Delhi-110063 Delhi - Rekha Yadav - Wz 38 First Floor Jwalaheri Market Paschim Vihar Delhi-110063 Delhi - Santosh Singh Yadav - Wz 38 First Floor Jwalaheri Market - Paschim Vihar Delhi-110063 Delhi ; ; **Loan Account** No.: 2111488/13626706 ; **Loan Amount** : Rs.7209030/- (Rupees Seventy Two Lakhs Nine Thousand Thirty Only) by **Loan Account Number** 2111488 and to the tune of Rs.990000/- (Rupees Nine Lakhs Ninety Thousand Only) by **Loan Account Number** 13626706 ; **.Demand Notice** : 10/11/2023; **Amount Claimed** : Rs. 6345371.6/- (Rupees Sixty Three Lakhs Forty Five Thousand Three Hundred Seventy One and Paise Sixty Only) as of 10.11.2023 and future contractual interest till actual realization together with incidental expenses, cost and charges etc **NPA Date:** 02.11.2023; Details Of Security : All the Piece and parcel of Property bearing Portion of Basement (Covered Area measuring 432.63 Sq.Ft), Ground Floor, First floor, Second Floor and Thrid Floor (Total Covered Area measuring 2203.00 Sq. Ft) along with 1/3rd share of the roof of terrace of third floor of property bearing no. 38 (measuring 170 Sq. Yards) comprised in Khasra no. 42, Village Jawala Heri, Delhi.as per Relinquishment deed Dt-16/03/2003 executed in favor of Mr. Sanjay Yadav, Mr. Santosh Singh yadav and Mr. Sunil Yadav registered in the officer of Sub-registrar, Delhi. Bounded as:- North – GHer Sohan Lal, South – Gali, East – House of Hukam Singh, West- Road

You The Borrower/ Co-borrowers And Gaurantors Are Therefore Called Upon To Make Payment Of The Above Mentioned Demanded Amount With Further Interest As Mentioned Hereinabove In Full Within 60 Days Of This Notice Failing Which The Undersigned Shall Be Constrained To Take Action Under The Act To Enforce The Above-mentioned Securities. (borrower's Attention Is Invited To Provisions Of Sub-section (8) Of Section 13 Of The Act, In Respect Of Time Available, To Redeem The Secured Assets.) Please Note That As Per Section 13(13) Of The Said Act, You Are Restrained From Transferring The Above-referred Securities By Way Of Sale, Lease Or Otherwise Without Our Consent And Any Non Compliance Of Section 13(13) Of The Act Is Punishable Under Section 29 Of The Said Act.

For Any Query Please Contact Mr. Arun Yadav Phone:9350538386 Or Vikas Anand 09711010384

Place: DELHI , Date: 15.11.2023

Sd/- Authorised Officer
For HDB Financial Services Limited,

"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

केनरा बैंक Canara Bank (A Govt. of India Undertaking)

SME Branch : 1-C/01, Shop No- 3&4, Bata Hardware Road, NIT Faridabad - 121001, Haryana

POSSESSION NOTICE [SECTION 13(4)] (For Immovable property)

Whereas: The undersigned being the Authorised Officer of the Canara Bank under Securitisation And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act 54 of 2002) (hereinafter referred to as "the Act") and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated **11.09.2023** calling upon the borrower **Smt. Pinky** W/o Sh. Manmohan Kumar Sah and Sh Manmohan Kumar Sah S/o Sh Ram Prakash to repay the amount mentioned in the notice, being **Rs. 66,22,681.31 (Rupees Sixty Six Lakh Twenty Two Thousand Six Hundred Eighty One and Paise Thirty One only)**, within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him / her under section 13 (4) of the said Act, read with Rule 8 & 9 of the said Rule on this **13th day of November of the year 2023.**

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Canara Bank for an amount of **Rs. 66,22,681.31 and interest thereon.**

The borrower's attention is invited to the provisions of Section 13 (8) of the Act, in respect of time available, to redeem the secured assets.

Description of the Immovable Property

Property 1:
All that part and parcel of the Property comprising of Residential Plot No 1 measuring 200 Sq Yards, comprised in Mustil No. 35, Killa No. 6/1(6-10) bearing MCF No. D-1229, situated in Dabua Colony, Faridabad, Haryana in the name of Smt. Pinky W/o Sh. Manmohan Kumar Sah.

Date: 15-11-2023 **Place:** Faridabad **Authorised Officer, Canara Bank**

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CONSOLE ECOMMERCE SERVICES PRIVATE LIMITED

1.	**Name of Corporate Person**	**Console Ecommerce Services Private Limited**
2.	Date of incorporation of Corporate Person	13/10/2021
3.	Authority under which Corporate Person is incorporated /registered	Ministry of Corporate Affairs, Registrar of Companies, Delhi.
4.	Corporate identity number / limited liability identity number of Corporate Person	U51909DL2021PTC388270
5.	Address of the registered Office and Principal office (if any) of Corporate Person	House No 49 1st Floor, Pocket 11 Sector 5, Rohini North West Delhi-110085 India.
6.	Liquidation commencement date of Corporate Person	**11th November, 2023**
7.	Name, address, email address, telephone number and the registration number of the Liquidator	**Vighneshwar Bhat** **Registered Address & Corresponding Address with IBBI:** No 202, A Block Sree Laxmi Nivas Apartments, Wilson Garden 13th Cross, Near Wilson Manor Apartments, Bangalore, Karnataka-560027 **E-mail:** bhatvighnesh@gmail.com **Ph:** +91 95902 52851 | **Membership No:** IP-N01190 **Reg No:** IBBI/IPA-002/IP-N01190/2021-2022/13985
8.	Last date for submission of claims	**11th December 2023**

Notice is hereby given that the **Console Ecommerce Services Private Limited** (the Company) has commenced voluntary liquidation on **11th November 2023.**

The stakeholders of **Console Ecommerce Services Private Limited** are hereby called upon to submit a proof of their claims, on or before **11th December 2023**, to the liquidator at the address mentioned against item 7 above.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Date: 11.11.2023 **Vighneshwar Bhat**, Insolvency Professional
Place: Bengaluru **Regn. No:** IBBI/IPA-002/IP-N01190/2021-2022/13985

SONI MEDICARE LIMITED

REGD OFFICE: 38,KANOTA BAGH, JAWAHAR LAL NEHRU MARG, JAIPUR 302004
CIN L51397RJ1988PLC004569, Email: cs@sonihospitals.com
Website:www.sonihospitals.com, Contact No. 0141-5163700, FAX: 0141-2564392

UNAUDITED FINANCIAL RESULTS FOR THE QUARTER & HALF YEAR ENDED ON 30TH SEPTEMBER, 2023

(amount in lakhs)

S. No.	Particulars	Quarter ended 30.09.2023 (Unaudited)	30.06.2023 (Unaudited)	30.09.2022 (Unaudited)	Half year ended 30.09.2023 (Unaudited)	30.09.2022 (Unaudited)	Year ended 31.03.2023 (Audited)
1	Income from Operations (Net)	747.28	753.60	781.53	1,500.88	1,449.93	2,753.17
	Other Operating Income	49.79	20.12	15.89	69.91	27.78	96.43
2	Profit and (Loss) before exceptional items and tax	4.86	11.40	12.50	16.26	19.13	(61.09)
3	Net Profit/ (Loss) for the Period after tax	2.67	9.17	10.52	11.84	16.09	(67.33)
4	Paid up share capital Face Value of Rs.10/- each)	426.49	426.49	426.49	426.49	426.49	426.49
5	Basic and diluted EPS (Not Annulized) (Rs.)						
	Besic	0.06	0.21	0.25	0.28	0.38	(1.58)
	Diluted	0.06	0.21	0.25	0.28	0.38	(1.58)

Notes :
(i) The above results have been reviewed and recommended for the adoption by the Audit Committee to the Board of Directors and have been approved by the Board of Directors at its 14th November, 2023.
(ii) The above is an extract of the detailed format of Quarterly audited Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and disclosure Requirements) Regulations,2015. The full format of the Quarterly Unaudited Financial Results are available on the website of Stock Exchange (www.bseindia.com) and on the Company`s web-site (www.sonihospitals.com)

Date : 14-11-2023
Place : Jaipur

By Order of the Board of Directors
For Soni Medicare Limited
SD /-
Bimal Roy Soni
(Managing Director)
DIN: 00716246

STEEL STRIPS INFRASTRUCTURES LIMITED

CIN: L27109PB1973PLC003232
REGD. OFFICE: VILLAGE SOMALHERI/LEHLI, P.O. DAPPAR,TEHSIL-DERABASSI, DISTT. SAS NAGAR, MOHALI (PB)
Website: www.ssilindia.net; Email ID: ssl_ssg@glide.net.in

EXTRACT OF STANDALONE & CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30/09/2023

(INR Lakhs)

Sr. No.	Particulars	STANDALONE Quarter Ended 30/09/23	30/06/23	30/09/22	CONSOLIDATED Quarter Ended 30/09/23	30/06/23	30/09/22	STANDALONE Half Year Ended 30/09/23	30/09/22	CONSOLIDATED Half Year Ended 30/09/23	30/09/22	STANDALONE Year Ended 31/03/23	CONSOLIDATED Year Ended 31/03/23
		(UNAUDITED)			(UNAUDITED)			(UNAUDITED)		(UNAUDITED)		(AUDITED)	(AUDITED)
1	Total income from operations	32.51	28.60	30.04	32.51	28.60	30.04	61.11	58.01	61.11	58.01	115.28	115.28
	Net Profit/ (Loss) for the period (before tax, exceptional and/ or Extraordinary items)	(36.81)	(36.30)	(34.55)	(36.81)	(36.30)	(34.55)	(73.11)	(70.38)	(73.11)	(70.38)	(136.64)	(136.64)
3	Net Profit/ (Loss) for the period before tax (after exceptional and/ or Extraordinary items)	(36.81)	(36.30)	(34.55)	2430.88	2115.15	(248.18)	(73.11)	(70.38)	4546.03	(113.94)	(136.64)	(169.01)
4	Net Profit for the period After Tax (After Extraordinary and/ or exceptional Items)	(36.81)	(36.30)	(34.55)	2430.88	2115.15	(248.18)	(73.11)	(70.38)	4546.03	(113.94)	(136.64)	(169.01)
5	Total Comprehensive income for the period [comprising profit/ (loss) for the period (after tax) and other comprehensive income (after tax)]	(108.76)	139.48	(9.24)	2358.93	2290.93	(222.87)	30.72	(54.36)	4649.86	(97.92)	(229.90)	(262.27)
6	Paid-up Equity Share Capital (Face Value of Shares Rs.10/- each) accounting year.	864.30	864.30	864.30	864.30	864.30	864.30	864.30	864.30	864.30	864.30	864.30	864.30
7	Earning per Share (of Rs. 10/- each) (for continuing and discontinued operations) (not annualised)												
	Basic & Diluted	(0.43)	(0.42)	(0.40)	28.13	24.47	(2.87)	(0.85)	(0.81)	52.60	(1.32)	(1.58)	(1.96)

'The above is an extract of the details format of Financial Results filed with Stock Exchanges under Regulation 33 of the SEBI (LODR) Regulations, 2015. The full format of Financial Results are available on the Stock Exchange website: www.bseindia.com and on the Company's website: www.ssilindia.net

For and on behalf of Board of Directors
Sd/-
Sanjay Garg
MANAGING DIRECTOR

Place : Chandigarh
Dated : 14/11/2023

YORK EXPORTS LIMITED

REGD. OFFICE: D-6, Diwan Shree Apartments, 30, Ferozeshah Road, NEW DELHI
Website : www.yorkexports.in CIN : L74899DL1983PLC015416

Extract of unaudited Standalone and Consolidated Financial Results for the Quarter and Half Year Ended 30th September, 2023

(₹ in Lakh)

Sr. No.	Particulars	Standalone Quarter ended 30.09.2023 (unaudited)	30.09.2022 (unaudited)	Half Year Ended 30.09.2023 (unaudited)	30.09.2022 (unaudited)	Year ended 31.03.2023 (audited)	Consolidated Quarter ended 30.09.2023 (unaudited)	30.09.2022 (unaudited)	Half Year Ended 30.09.2023 (unaudited)	30.09.2022 (unaudited)	Year ended 31.03.2023 (audited)
1	Total Income from Operations	1651.03	2270.80	2004.50	2561.73	3445.93	1651.03	2270.80	2004.50	2561.73	3445.93
2	Net Profit/(Loss)for the period (before tax, Exceptional and /or Extraordinary items)	81.15	125.98	97.71	140.15	108.37	81.15	125.98	97.71	140.15	108.37
3	Net Profit/(Loss)for the period (before tax (after Exceptional and /or Extraordinary items)	81.15	125.98	97.71	140.15	108.37	83.78	129.98	107.65	146.24	114.86
4	Net Profit/(Loss)for the period after tax (after Exceptional and /or Extraordinary items)	67.15	106.23	80.71	118.15	88.37	69.78	110.23	90.65	124.24	94.86
5	Total Comprehensive income for the period [Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)	67.15	106.23	80.71	118.15	93.86	69.78	110.23	90.65	124.24	100.35
6	Equity Share Capital	336.28	336.28	336.28	336.28	336.28	336.28	336.28	336.28	336.28	336.28
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year)	-	-	-	-	622.06	-	-	-	-	1194.42
8	Earnings Per equity Share (Basic & Diluted) (Face Value of Rs.10/- per share)	2.00	3.16	2.40	3.51	2.79	2.08	3.28	2.70	3.69	2.98

Notes:
1 The above results are an extract of the detailed format of quarterly and half yearly Financial Results filed with the BSE Ltd. Under Regulation 33 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly and half yearly Financial Results are available on the Stock Exchange website at (www.bseindia.com)as well as on the Company's Website at www.yorkexports.in.
2 The Standalone & Consolidated Financial Results have been prepared in accordance with principles of Indian Accounting Standards (Ind AS) as specified by ICAI and section 133 of the Companies Act, 2013.
3 The financial results for the quarter and half year ended 30.09.2023 are in compliance with Indian Accounting Standard (IND AS) notified by the MCA.

For York Exports Ltd
Sd/-
(Ashwani Dhawan)
Mg. Director
DIN: 00264986

Place: Ludhiana
Dated: 14.11.2023

FRUITION VENTURE LIMITED

Regd. Office: 1301, Padma Tower-1, Rajendra Place, New Delhi-110008
CIN: L74899DL1994PLC058824, Phone No - 011-25710171
Email:- cs@fruitionventure.com Website: www.fruitionventure.com

Extract of Unaudited Financial Results for the Quarter and Six Months ended September 30, 2023

(₹ in Lakhs)

Sl. No.	Particulars	Quarter Ended 30/Sep/23 (Unaudited)	30/Jun/23 (Unaudited)	30/Sep/22 (Unaudited)	Half Year Ended 30/Sep/23 (Unaudited)	30/Sep/22 (Unaudited)	Year Ended 31/Mar/23 (Audited)
1.	Total income from operations (net)	2.54	2.57	356.11	5.11	436.57	442.91
2.	Net profit / (loss) for the period before tax and exceptional items	(17.77)	8.47	30.88	(9.30)	(3.62)	(15.15)
3.	Net profit / (loss) for the period before tax and after exceptional items	(17.77)	8.47	30.88	(9.30)	(3.62)	(15.15)
4.	Net profit / (loss) for the period after tax	(27.13)	13.87	34.70	(13.26)	7.12	8.32
5.	Total comprehensive income for the period	4.01	3.05	1.76	7.06	(4.13)	(12.94)
6.	Paid-up equity share capital	400.00	400.00	400.00	400.00	400.00	400.00
7.	Other equity (as at year end)	-	-	-	-	-	142.51
8.	Earnings per equity share (EPS) (of ₹ 10/- each) (not annualised) :						
	a) Basic (₹ per share)	-0.68	0.35	0.87	-0.33	0.18	0.21
	b) Diluted (₹ per share)	-0.68	0.35	0.87	-0.33	0.18	0.21

Notes:
1 The above results have been reviewed by the Audit Committee and approved by the Board of Directors of Fruiton Venture Limited (the Company") at their respective meetings held on November 14, 2023. The statutory auditors of the Company have carried out a limited review of these results.
2 The figures for the quarter ended September 30, 2023/September 30, 2022 represent balancing figures between the 2 unaudited year to date figures upto September 30, 2023/September 30, 2022 and the unaudited figures for the quarter ended June 30, 2023/June 30, 2022.
3 Figures for the previous periods have been regrouped, wherever necessary, to make them comparable with the current period.
4 The above unaudited standalone results of the Company have been been prepared in accordance with Indian Accounting Standards (Ind AS) as prescribed under section 133 of the Companies Act, 2013 read with rule 3 of the Companies (Indian Accounting Standards) Rules 2015 and other relevant amendments thereafter.
5 The above is an extract of the detailed format of Standalone Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the financial results are available on stock exchange websites and on Company's website www.fruitionventurecom.

For and on behalf of the Board
Sd/-
Nitin Aggarwal
Managing Director

Place : New Delhi
Dated: November 14, 2023

SUPREME COMMERCIAL ENTERPRISES LIMITED

Registered Office : Y-4-A-C, Loha Mandi, Naraina, New Delhi - 110028
CIN: L51909DL1983PLC016724; Ph.: 9350150766; EmailId: supremecommercial@gmail.com

STANDALONE AND CONSOLIDATED STATEMENT OF UN-AUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED ON 30TH SEPTEMBER, 2023

Rs. in Lacs (Except EPS)

Particulars	STANDALONE 3 months ended (30/09/2023) (Unaudited)	Six Month ended (30/09/2023) (Unaudited)	Quarter ended (30/09/2022) (Unaudited)	CONSOLIDATED 3 months ended (30/09/2023) (Unaudited)	Six Month ended (30/09/2023) (Unaudited)	Quarter ended (30/09/2022) (Unaudited)
Total Income	81.33	154.77	77.08	146.11	249.29	263.07
Net profit/ (Loss) for the period (before tax. Exceptional and/ or extra ordinary items)	2.14	2.72	2.47	0.55	-39.10	18.28
Net profit/ (Loss) for the period before tax. (After Exceptional and/ or extra ordinary items)	2.14	2.72	2.47	0.55	-39.10	18.28
Net profit/ (Loss) for the period after tax. (After Exceptional and/ or extra ordinary items)	1.83	2.04	1.95	0.24	-39.79	14.32
Total Comprehensive income for the period [comprising profit/(loss) for the period (after tax) and other comprehensive income (after tax)]	1.83	2.04	1.95	0.24	-39.79	14.32
Paid up Equity Share Capital	53.57	53.57	53.57	53.57	53.57	53.57
Reserves (excluding revaluation reserves)	-	-	-	-	-	-
Earnings per share (of Rs. 10/-each) for continuing & discontinuing operations						
Basic:	0.34	0.38	0.36	0.04	(7.43)	2.67
Diluted:	0.34	0.38	0.36	0.04	(7.43)	2.67

Notes:
A. The above results have been reviewed by the Audit Committee and approved by the Board of Directors at their respective meeting held on 14th November, 2023.
B. The above is an extract of the detailed format of Quarterly/Half-Yearly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/Half yearly Financial Results are available on the Stock Exchange website (www.msei.in) and on the Company website (www.supremecommercial.co.in).

For Supreme Commercial Enterprises Ltd.

Sd/-
(Sita Ram Gupta)
Director
(DIN: 00053970)

Place: Delhi
Date: 14.11.2023

SAB INDUSTRIES LIMITED

CIN: L00000CH1983PLC031318
REGD. OFFICE: SCO 49-50, SECTOR-26,MADHYA MARG, CHANDIGARH-160019
Website: www.sabindustries.in; Email ID: ssl_ssg@glide.net.in

EXTRACT OF STANDALONE & CONSOLIDATED UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30/09/2023

(INR Lakhs)

Sr. No.	Particulars	STANDALONE Quarter Ended 30/09/23	30/06/23	30/09/22	CONSOLIDATED Quarter Ended 30/09/23	30/06/23	30/09/22	STANDALONE Half Year Ended 30/09/23	30/09/22	CONSOLIDATED Half Year Ended 30/09/23	30/09/22	STANDALONE Year Ended 31/03/23	CONSOLIDATED Year Ended 31/03/23
		(UNAUDITED)			(UNAUDITED)			(UNAUDITED)		(UNAUDITED)		(AUDITED)	(AUDITED)
1	Total income from operations	1656.91	484.83	247.77	1656.91	484.83	247.77	2141.74	534.15	2141.74	534.15	1327.54	1327.54
2	Net Profit/ (Loss) for the period (before tax, exceptional and/ or Extraordinary items)	76.70	15.49	149.74	76.70	15.49	149.74	92.19	308.90	92.19	308.90	878.25	878.25
3	Net Profit/ (Loss) for the period before tax (after exceptional and/ or Extraordinary items)	76.70	15.49	149.74	3371.96	3122.96	(96.81)	92.19	308.90	6494.92	298.20	878.25	1401.87
4	Net Profit for the period After Tax (After Extraordinary and/ or exceptional Items)	62.05	15.49	149.74	3357.31	3122.96	(96.81)	77.54	308.90	6480.27	298.20	868.86	1392.48
5	Total Comprehensive income for the period [comprising profit/ (loss) for the period (after tax) and other comprehensive income (after tax)]	6755.83	6138.63	(470.75)	10051.09	9246.10	(717.30)	12894.46	134.00	19297.19	123.30	(793.34)	(269.72)
6	Paid-up Equity Share Capital (Face Value of Shares Rs.10/- each) accounting year.	1521.01	1521.01	1521.01	1521.01	1521.01	1521.01	1521.01	1521.01	1521.01	1521.01	1521.01	1521.01
7	Earning per Share (of Rs. 10/- each) (for continuing and discontinued operations) (not annualised)												
	Basic & Diluted	0.41	0.10	0.98	22.07	20.53	(0.64)	0.51	2.03	42.61	1.96	5.71	9.15

"The above is an extract of the details format of Financial Results filed with Stock Exchanges under Regulation 33 of the SEBI (LODR) Regulations, 2015. The full format of Financial Results are available on the Stock Exchange website: www.bseindia.com and on the Company's website: www.sabindustries.in

For and on behalf of Board of Directors
Sd/-
Sanjay Garg
ADDL. MANAGING DIRECTOR

Place : Chandigarh
Dated : 14/11/2023